

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) NO.398/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company	Mr. Suresh Padmanabhan -Vs- Tayo Rolls Ltd		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. } SOORJYA GANGULI, ADV
2. } POOJA CHAKRABARTI, ADV
3. } SOMDUTTA BHATTACHARYA, ADV
4. } S. PADMANABHAN, APPLICANT

APPLICANT

10/8/17

07.08.2017 – C.P. (IB) No. / 398 / KB /2017 Mr. Suresh Padmanabhan –
Versus- Tayo Rolls Ltd.

ORDER

Ld. Lawyer on behalf of the Corporate Debtor is present.

Who filed an application under Section 10, of the I.B.C. Code. Heard. The

Ld. Lawyer, at length.

Order is reserved.

(MANORAMA KUMARI)
MEMBER (J)